

[Print](#)**Defective Case Register from 2024-12-31 to 2024-12-31**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMAPL/53642/2024	ADV.	2024-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.copy of dismissal order not Filed
2	D-CMAPL/53635/2024	ADV.	2024-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.Copy of dismissal order not Filed
3	D-CMAPL/53988/2024	ADV.	2024-12-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
4	D-CMAPL/54005/2024	ADV.	2024-12-31	1.Period of Delay 247 days 2.C.Copy of dismissal order not filed
5	D-CMAPL/54061/2024	ADV.	2024-12-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
6	D-WP(C)/53918/2024	SURJYA NARAYAN SAHOO	2024-12-31	Annexure marking of Notification date 07.03.2024 and representation in prayer portion of writ petition appears to be wrong.
7	D-WP(C)/53322/2024	GOPINATH MISHRA	2024-12-31	23-NOMENCLATURE NOT CORRECTLY FURNISHED . correct nomenclature is CRLMP.
8	D-WP(C)/53921/2024	SUKANTA KUMAR DALAI	2024-12-31	Paragraphs of I.A. is not correctly numbered.
9	D-WP(C)/54030/2024	GOPAL PRASAD JENA	2024-12-31	Page 16_18 and 20 not neat and legible.
10	D-WP(C)/53897/2024	KUNAL KUMAR SWAIN	2024-12-31	page mark not correct, page no 20 repeated twice under annexure-2 and index to be corrected accordingly
11	D-WA/54012/2024	ADV.	2024-12-31	vakalatnama not filed .put up for further s.r after filing of vakalatnama .
12	D-WA/54060/2024	BIBEKANANDA BHUYAN	2024-12-31	Order challenged in cause title appears to be not correct .
13	D-WP(C)/54126/2024	AMIYA KUMAR BEHERA	2024-12-31	C.Copy of impugned order dt 9.4.2024 not filed
14	D-WP(C)/54127/2024	KRUSHNA CHANDRA DASH	2024-12-31	copy not served on sc (transport)
15	D-WP(C)/54128/2024	NAMITA PATTANAIAK	2024-12-31	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs 6.60p payable,Rs 5/ paid,D.A.F of Rs1.60p to be paid on c.copy

16	D-WP(C)/54003/2024	PRONOY MOHANTY	2024-12-31	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED c ourt fee of rs12/ to be filed
17	D-RPFAM/54438/2024	JAGABANDHU GADANAYAK	2024-12-31	1.Authentication fee due on the Copy of Trial Court Judgement Rs 24.20p not paid on annexure 1 and 2 2.petitioner not executed in v.nama. 3.welfare fund of Rs 10/ and RS 50/ not paid. 4. Cause Title c.fees of Rs 6/ not paid in IA. 5.date of order not correctly furnished in prayer of IA.
18	D-WP(C)/53912/2024	GHANASHYAM NAMTOAR	2024-12-31	Synopsis and date charts are not alphabetically paginated and also not marked in index and book marks index.
19	D-WP(C)/54526/2024	KOUSIK ANANDA GURU	2024-12-31	The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.
20	D-WP(C)/54566/2024	SANJIBANI MISHRA	2024-12-31	Annexure-3 is not correctly page marked.
21	D-WP(C)/54701/2024	GAJENDRANATH ROUT	2024-12-31	3-AUTHENTICATION FEE IS DEFICIENT. Re.1.10p.be paid on anx.14.
22	D-WP(C)/54009/2024	BHABANI PRASAD MOHANTY	2024-12-31	.Receipt Showing Serv.copy To ct not Filed.
23	D-RPFAM/52957/2024	GOPAL KRUSHNA MOHANTY	2024-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Copy of Trial Court Judgement Rs A. Fee of Rs. 82/- not paid 2.Pages 95 to 100_ 103 and 104 are not legible
24	D-CMAPL/54136/2024	ASHOK KUMAR SARANGI	2024-12-31	1.Provision of Law Not Correctly Furnished
25	D-CMAPL/54145/2024	LAXMIKANTA MOHANTY	2024-12-31	Provision of Law not furnished 2.. Code not indicated
26	D-WP(C)/53913/2024	PRASANTA KUMAR PANDA	2024-12-31	The name of the petitioner not correctly furnished in affidavit.
27	D-WP(C)/54817/2024	KRISHNA CHANDRA SAHU	2024-12-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
28	D-CMAPL/54071/2024	ADV.	2024-12-31	Provision of Law Not correctly furnished 2. Prayer not proper in IA
29	D-WP(C)/54074/2024	ABHIRAM SWAIN	2024-12-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 20-21 and 39 not neat and legible.
30	D-RPFAM/54466/2024	PRADEEP KUMAR NATH	2024-12-31	1.welfare fund of Rs 10/ and Rs 50/ not paid 2. Cause Title - Honoble C.J not address 3.correct nomenclature is W.P(C). 4.Affidavit not made.

31	D-WP(C)/53886/2024	JITENDRA KUMAR MISHRA (2)	2024-12-31	Annexure 12 not properly Page marked _Pages are not available according to Index.,Marked as Annexure 13 and only page No 76 available in Writ petition.
32	D-WP(C)/54184/2024	BASUDEV BARIK	2024-12-31	Or.dtd.24918 as mentioned in the index under annex.8 not available.
33	D-WP(C)/53899/2024	BIBEKANANDA BHUYAN	2024-12-31	Petitioners address not properly furnished in the cause title.
34	D-RPFAM/53842/2024	AMLAN SHAKTI PAUL	2024-12-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 89 days delay 2. Good ground certificate not furnished
35	D-ABLAPL/39254/2024	BISWARANJAN DALAI	2024-12-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 9 and 10 not neat.
36	D-WP(C)/54180/2024	BASUDEV BARIK	2024-12-31	Or.dated 24918 mentioned in the index under annex.8 not available.
37	D-ABLAPL/39252/2024	SOUMYA RANJAN DAS	2024-12-31	.Name Of The Filing Advocate Not In Capital Letters In The application
38	D-OTAPL/53773/2024	PRASENJEET MOHAPATRA(SR.S.C.)	2024-12-31	Pages 109 to 194 are not legible.
39	D-ABLAPL/39270/2024	SIBARANJAN POLAI	2024-12-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Signature of the deponent not tally with affidavit.2.No. of F.I.R. under Annexure-1 not tally with para-1 of the petition.
40	D-FAO/54560/2024	SASWAT DAS,A.G.A	2024-12-31	undertaking for filing of english translation copy of odiya annexure not filed
41	D-ABLAPL/39243/2024	AMIYA KUMAR BEURA	2024-12-31	1. Annexure 1 not correctly page marked.
42	D-FAO/54563/2024	ANUPAM DASH	2024-12-31	1. Period of Delay 73 days 2. D.C.F.of Rs 6/ to be paid. 3. Receipt showing deposit of awarded amount not filed.
43	D-ABLAPL/39272/2024	SIBA RANJAN POLAI	2024-12-31	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page no.8 not legible.2. Annexure-1 not marked on the file
44	D-WP(C)/54309/2024	SATYANARAYAN MISHRA	2024-12-31	1.The letter number and date mentioned in Annexure-2 and averment of writ petition does not tally with book marks index and index of writ petition.2.Authorization with regard to swear the affidavit on behalf of petitioner No.5 not furnished.
45	D-FAO/54630/2024	G.P.DUTTA	2024-12-31	1. Period of Delay 67 days
46	D-ABLAPL/39263/2024	BISHNU PRASAD PRADHAN	2024-12-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat.

47	D-WP(C)/53859/2024	ARIJEET MISHRA	2024-12-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
48	D-ABLAPL/39068/2024	SIDDHARTH GOUTAM DAS	2024-12-31	1.Title of petitioner does not tally with cause title and index along with petition .
49	D-WP(C)/53885/2024	ABHILASH MISHRA	2024-12-31	Declaration Paragraphs not properly filled up
50	D-ARBA/54378/2024	AJIT KUMAR MOHANTY	2024-12-31	Receipt showing copy on CG not filed
51	D-BLAPL/39274/2024	MANOJ KUMAR MOHANTY	2024-12-31	.Receipt Showing Serv.copy To Vigilance not Filed.
52	D-BLAPL/39195/2024	SURENDRA MOHANTY	2024-12-31	1.In declaration paragraphs no not correctly mentioned. 2Sl no of annexures not correctly furnished.
53	D-WP(C)/53708/2024	ALOK KUMAR DAS	2024-12-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-ABLAPL/39250/2024	AMITAV TRIPATHY	2024-12-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
55	D-BLAPL/39314/2024	JAYAKRISHNA MOHAPATRA	2024-12-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page nos.2 and 3 not signed by the advocate.
56	D-WP(C)/53908/2024	RAMAKANT SARANGI	2024-12-31	ANNEXURES ARE NOT ATTESTED AS TRUE COPIES
57	D-BLAPL/39220/2024	JAYAKRISHNA MOHAPATRA	2024-12-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.89/- not paid in the v.nama.
58	D-WP(C)/54033/2024	AMIYA KUMAR MISHRA	2024-12-31	1.Year not correctly mentioned under annexure-5 in the index and Book mark index
59	D-WP(C)/53890/2024	LAXMINARAYAN PATEL	2024-12-31	Page no 9 and 10 not neat and legible
60	D-BLAPL/39291/2024	AMLAN SHAKTI PAUL	2024-12-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
61	D-BLAPL/39285/2024	SUSANTA SEKHAR MOHAPATRA	2024-12-31	14-NOT PROPERLY INDEXED. A and B not mentioned in index and file.
62	D-WP(C)/54134/2024	NAMITA PATTANAIAK	2024-12-31	H.C.B.A welfare fund fee not paid on the Vakalatanama.
63	D-BLAPL/39305/2024	MRUTYUNJAYA MAHARANA	2024-12-31	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				<p>9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p> <p>1. Annexure-2-3 and 4 not properly page marked in Index. 2. P.S. Case no. not mentioned in para-1 of the petition. 3. BLAPL petition not page marked on the file. 4. Court fee of Rs.3/- not paid on affidavit. 5. Page no.13 not available on record. 6. Annexure-1-2-3 and 4 not marked on the file. 7. Page nos.11 and 12 not neat. 8. Signature of the petitioner on V.Nama not tally with cause title.</p>
64	D-BLAPL/39302/2024	DEVASHIS PANDA	2024-12-31	<p>1. Name of the Lower Court in rejection order under Annexure-2 not tally in the petition. 2. Date of rejection order under Annexure-2 not tally with para-3 of the petition</p>
65	D-BLAPL/39304/2024	MRUTYUNJAYA MAHARANA	2024-12-31	<p>1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p> <p>1. BLAPL Petition not page marked on the file. 2. P.S. Case No.116 of 2024 on cause title not tally with prayer. 3. Court fee of Rs.3/- not paid on affidavit. 4. Annexure-1,3 and 4 not properly page marked in Index. 5. Page nos.10-11-12 and 56 to 83 not neat and legible. 6. Annexure-1 to 4 not marked on the file.</p>
66	D-WP(C)/54679/2024	SURAJ MOHANTY	2024-12-31	<p>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>Date of annex.12 mentioned in the index and petition not tally to annex.12.</p>
67	D-BLAPL/39306/2024	AMLAN SHAKTI PAUL	2024-12-31	<p>9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p>
68	D-BLAPL/39230/2024	BISWAJIT RANJAN TRIPATHY	2024-12-31	<p>9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p>
69	D-WP(C)/54524/2024	PRAJIT KUMAR PRADHAN	2024-12-31	<p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p>
70	D-BLAPL/39312/2024	PANCHANAN PANIGRAHI	2024-12-31	<p>1.SL.No of Annexure in Blapl Petition not correctly mentioned.</p>
71	D-WP(C)/54123/2024	SWAYAMJIT ROUT	2024-12-31	<p>Page 10_11_15 and 16 not neat.</p>
72	D-WP(C)/54712/2024	KISHORE CHANDRA RAJGURU	2024-12-31	<p>Date of execution of Vakalatanama not mentioned</p>

		MOHAPATRA		
73	D-WP(C)/54036/2024	PARSURAM DAS	2024-12-31	Index not properly arranged
74	D-BLAPL/39235/2024	PREETAM MISHRA	2024-12-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
75	D-WP(C)/53924/2024	SUKANTA KUMAR DALAI	2024-12-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-RVWPET/54736/2024	JAYDEEP PAL	2024-12-31	Place it after filing of C.copy of impugned order
77	D-CRLA/37174/2024	ARUN KUMAR DAS	2024-12-31	In prayer portion of both the I A s date not furnished .
78	D-CRLA/39267/2024	S.S.RAY (2)	2024-12-31	3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 31 Days . 2.AU Fee Rs 22 50 paisa not paid 3.mobile number of one of the consel not furnished 4.Code Not indicated
79	D-CMP/54200/2024	DWARIKA PRASAD MOHANTY	2024-12-31	1. IA not properly addressed 2.Petition not correctly addressed to Honorable Court
80	D-CMP/54174/2024	LALIT KUMAR MAHARANA	2024-12-31	8-CAUSE TITLE NOT IN ORDER. Age of petitioner differs from the age of deponent,(ii)Anx.7 sought to be quashed may be corrected as Anx.11.
81	D-MACA/53834/2024	KARUNAKAR NAYAK	2024-12-31	1. Period of Delay 26 days delay. 2. Court Fee Of Rs. 5000/- is payable not paid
82	D-MACA/53990/2024	BIJAY KUMAR MOHANTY	2024-12-31	1. Period of Delay 239 days 2.put up for SR After furnishing valuation of appeal and court fees payable
83	D-MACA/53986/2024	BIJAY KUMAR MOHANTY	2024-12-31	1. Period of Delay 239 days 2. put up for sr after valuation of appeal, court fees payable is furnished
84	D-MACA/53974/2024	KAPILA CHARAN NAYAK	2024-12-31	1.Court Fee Of Rs.5414/- is payable not paid. 2.H.C.B.A. fee of Rs. 50/- not paid.
85	D-MACA/53992/2024	BIJAY KUMAR MOHANTY	2024-12-31	1.Period of Delay 239 days 2. put up for SR after furnishing valuation of appeal and court fees payable.
86	D-MACA/53985/2024	BIJAY KUMAR MOHANTY	2024-12-31	Put up for S.R. after the valuation of the appeal and court fee payable is furnished and required court fee is paid
87	D-CMP/54097/2024	DIGAMBAR SETHI	2024-12-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.6 signed differently in v nama(ii)Suit number given in the prayer of IA does not relate to this case.
88	D-MATA/53854/2024	RAMESH AGARWAL	2024-12-31	1. Period of Delay 46 days delay.
89	D-CMP/54539/2024	PABITRA KUMAR NAYAK	2024-12-31	8-CAUSE TITLE NOT IN ORDER.

				17-REFERENCE CERTIFICATE NOT FURNISHED. IA not properly addressed.
90	D-MATA/54433/2024	LALITENDU MISHRA	2024-12-31	1. Period of Delay 32 days delay. 2.Court fee of Rs. 2/- not paid.
91	D-CMP/54571/2024	SUKANTA KUMAR NAYAK (2)	2024-12-31	1.Certified Copy Of appellate Court Order Not Filed 2.Certified Copy Of Trial Court Order Not Filed
92	D-CMP/54716/2024	JAJATI KESHARI KHUNTIA	2024-12-31	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd.as Civil Revision(CRP)
93	D-MATA/54446/2024	SUJIT KUMAR BISWAL	2024-12-31	1.Period of Delay 20 days
94	D-MATA/53730/2024	SANTOSH KUMAR NANDA	2024-12-31	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 not paid
95	D-MATA/53827/2024	PRIYA RANJAN MISHRA	2024-12-31	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 3/- paid. Decree Rs. 4.50 not paid

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 31-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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